

6. ORDER DATED 18.5.2000.

free copy
of the order
of 18.5.00 given
to the both
Counsel.

fatm
26/5
~~Prayer~~
~~S. O.~~

We have heard Mr. N. R. Rout, learned counsel for the applicant & Mr. K. C. Mohanty, learned Government Advocate appearing for the Respondents and have also perused the records.

In this original Application, the applicant has prayed for cancellation of his order dated 10.11.99 in which he has been transferred from the post of DFO(T), Baripada to the post of DFO(WL), Rajnagar and for a direction to the Respondents to allow him to continue at his present place of posting at Baripada till the end of March, 2000.

State Government in their counter have stated in the last para that they have allowed the petitioner to continue at Baripada till the end of March, 2000 as prayed for by him in the O.A. and has directed by the Hon'ble High Court in the order dated 17.11.99. In view of this, it is submitted by Mr. Rout, learned counsel for the applicant that the prayer of applicant having been already met by the Departmental Authorities, the OA has become infructuous. In view of this, OA is disposed of for having infructuous. No costs.

vice-Chairman

refstaro
Member (Judicial)